

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: JOGMA LAMINATES INDUSTRY PRIVATE LIMITED Date of Commencement of Liquidation: 16-11-2022; List of Stakeholders as on Date: 30-01-2023; Name of IP: RAJAS SHREERAM BODAS; Process Number: 1; Last 5 digit of registration number: 14010

| Sl. no. | Category of stakeholders | Summary of claims received | | Summary of claims admitted | | Amount of contingent claims | Amount of claims rejected | Amount of claims under verification | Details in annexure |
|---------|---|----------------------------|--------------|----------------------------|--------------|-----------------------------|---------------------------|-------------------------------------|----------------------------|
| | | No. of claims | Amount (Rs.) | No. of claims | Amount (Rs.) | | | | |
| 1 | Unpaid insolvency resolution process costs | 0 | 0 | 0 | 1413393.52 | 0 | 0 | 0 | NA |
| 2 | Liquidation costs incurred till date | 0 | 0 | 0 | 9828 | 0 | 0 | 0 | NA |
| 3 | Secured financial creditors | 2 | 267600480 | 2 | 227487046 | 0 | 0 | 40113435 | Annexure 3 |
| 4 | Unsecured financial creditors | 6 | 13661228 | 6 | 12444287 | 0 | 0 | 1216940 | Annexure 4 |
| 5 | Operational creditors (Workmen) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | NA |
| 6 | Operational creditors (Employees) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | NA |
| 7 | Operational creditors (Government Dues) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | NA |
| 8 | Operational creditors (other than Workmen, Employees and Government Dues) | 2 | 3292384 | 2 | 3292384 | 0 | 0 | 0 | Annexure 8 |
| 9 | Other stakeholders, if any (other than financial creditors and operational creditors) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | NA |
| Total | | 10 | 284554092 | 10 | 244646938.52 | 0 | 0 | 41330375 | |